THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTIFICATION

Dated Shillong the 15th December, 2025

No.HCM.II/44/2016-Estt/194: With the approval of the Hon'ble the Chief Justice, the Administrative Committee is hereby constituted with the following members:

1.	Hon'ble the Chief Justice	Chairperson
2.	Hon'ble Mr. Justice H.S.Thangkhiew	Member
3.	Hon'ble Mr. Justice W. Diengdoh	Member
4.	Hon'ble Mr. Justice B. Bhattacharjee	Member
5.	Registrar General	Member
6.	Registrar (Admn.)	Secretary

The Committee shall also be assisted by the Registrar (Judicial Service) and the Joint Registrar (Listing).

REGISTRAR GENERAL.

Memo NO.HCM.II/44/2016-Estt./194-A Dated Shillong, the 15th December, 2025 Copy to: -

- 1. The Registrar and PPS to the Hon'ble the Chief Justice, High Court of Meghalaya for favour of kind information of the Hon'ble the Chief Justice.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. All Registrars/Joint Registrars/Deputy Registrars/Assistant Registrars/Officers in charge of Sections in the Registry concerned/Court officers for favour of kind information and necessary action.
- 6. The Central Project Coordinator, High Court of Meghalaya, Shillong for favour of kind information and necessary action.
- 7. The System Analyst, High Court of Meghalaya for kind information and necessary action. She is requested to get the same uploaded in the Official Website.
- 8. Office File.

By order etc.

REGISTRAR GENERAL